

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2375**  
TO BE ANSWERED ON 03.12.2019

**ADOPTION OF VILLAGES UNDER SAGY**

**2375. SHRI MALOOK NAGAR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether more than half of the schemes have not been completed in the villages adopted by the Members of Parliament under Sansad Adarsh GramYojana (SAGY) during the period from 2014 to 2019 and if so, the details thereof;
- (b) whether the interest of the Members of Parliament have got defeated by the advent of third phase of Sansad Adarsh Gram Yojana and even the various cabinet Ministers of the Union Government have not adopted any village in their respective Lok Sabha constituencies in the third phase of the Yojana; and
- (c) if so, the details thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

**(a):** No Sir. So far, 1,327 Gram Panchayats have uploaded their Village Development Plans (VDP) containing 70,008 activities on the SAGY website (saanjhi.gov.in). Out of these, implementation of 42,483 (61%) activities have been completed as per the information available on SAGY website (saanjhi.gov.in) as on 27 November 2019.

**(b) & (c):** No Sir. The details of Hon'ble Members of Parliament (MPs), including Cabinet Ministers who have identified Gram Panchayats under SAGY under Phase-III are available on saanjhi.gov.in and can be accessed (using their respective logins) by Hon'ble MPs.